GOVERNMENT OF INDIA PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS LOK SABHA

UNSTARRED QUESTION NO:3570 ANSWERED ON:29.07.2009 CODE OF CONDUCT FOR PUBLIC FUNCTIONARIES Patasani Dr. (Prof.) Prasanna Kumar

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether there is any code of conduct applicable to public functionaries including Chief Ministers of States and Union Ministers, etc.; and
- (b) if so, the details thereof?

Answer

Minister of State (Independent Charge) of the Ministry of Science and Technology; Minister of State (Independent Charge) of the Ministry of Earth Sciences; Minister of State in the Prime Minister's Office; Minister of State in the Ministry of Parliamentary Affairs. (SHRI PRITHVIRAJ CHAVAN)

(a) & (b): The Ministry of Home Affairs has formulated the Code of Conduct for Ministers (both Union and State) which every member of the Union Council of Ministers at the Centre and the Chief Ministers in the State are expected to follow.